

**GOA LEGISLATURE SECRETARIAT**

**Notification**

**No. LA/Legn/ 2014/ 1523**

The following order of the Governor of Goa dated 2<sup>nd</sup> October, 2014 is hereby published for general information:

**“ORDER**

In exercise of the powers conferred by clause (1) of Article 174 of the Constitution of India, I, Mridula Sinha, Governor of Goa, hereby summon the Legislative Assembly of the State of Goa, to meet at Assembly Hall on Monday, 20<sup>th</sup> October, 2014, at 11.30 a.m.

Raj Bhavan  
Goa - 403 004  
2<sup>nd</sup> October, 2014

Sd/-  
(Mridula Sinha)  
Governor of Goa”

Assembly Hall,  
Porvorim, Goa.  
4<sup>th</sup> October, 2014

Sd/-  
(N. B. SUBHEDAR)  
SECRETARY

---

LA/Legn/2014/ 1523  
Goa Legislature Secretariat  
Porvorim Goa.  
Dated: 4<sup>th</sup> October, 2014

To:  
The Director, Government Printing Press, Panaji with a request to publish the above notification in Government Gazette (extraordinary) dated the 4<sup>th</sup> October, 2014 and to send 10 copies of the same to this Secretariat immediately.

(N. B. SUBHEDAR )  
SECRETARY



**SIXTH GOA LEGISLATIVE ASSEMBLY  
EIGHTH SESSION**



**SUMMONS**

**ASSEMBLY HALL  
PORVORIM, GOA.**

**4<sup>th</sup> October, 2014**

**Dear Member,**

**Hon'ble Governor of Goa has summoned the Eighth Session of the Sixth Goa Legislative Assembly to meet at 11.30 a.m. on Monday, 20<sup>th</sup> October, 2014 at Assembly Hall, Porvorim, Goa. Her order is reproduced below:**

**“ORDER**

**In exercise of the powers conferred by clause (1) of Article 174 of the Constitution of India, I, Mridula Sinha, Governor of Goa, hereby summon the Legislative Assembly of the State of Goa, to meet at Assembly Hall on Monday, 20<sup>th</sup> October, 2014, at 11.30 a.m.**

**Sd/-  
(Mridula Sinha)  
Governor of Goa”**

- 2. The Government proposes to have a sitting of the Eighth session on 20<sup>th</sup> October, 2014 to take up the ratification of the Constitution (One Hundred and Twenty-First Amendment) Bill, 2014.**
- 3. You are requested to attend the sitting of the said session.**

**Yours faithfully,**

**(N. B. SUBHEDAR )  
SECRETARY  
GOA LEGISLATIVE ASSEMBLY**

**To  
All members of the Sixth Goa Legislative Assembly  
(see overleaf)**